

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2385**  
ANSWERED ON 04/08/2025

**Investigation of Wrongly Issuance of Ph. D Degree**

†2385. Shri Ashok Kumar Rawat:

Will the Minister of EDUCATION be pleased to state:

(a) whether PhD degree awarded to the students by some Universities/Colleges is under investigation; and

(b) if so, the total number of colleges falling within the purview of University Grants Commission?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a) and (b) The right of conferring or awarding degrees is only with the Universities under the provisions of Section 22 of University Grants Commission (UGC), Act 1956. To maintain the quality of education UGC has framed and notified University Grants Commission (Minimum Standards and Procedures for Award of Ph.D. Degree) Regulations, 2022 on 07.11.2022.

As and when, UGC receives complaints from the stakeholders on the violation of the Ph.D Regulations by the Universities, such complaints are examined by the Standing Committee of UGC. Till date, UGC has investigated 92 Universities against whom complaints were received.

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